## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 84 of 2018 & IA NOS. 419 & 420 OF 2018

Dated: 20th July, 2018

In the matter of:

The Tata Power Company Limited (Distribution) ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

## **ORDER**

List the matter on *06.08.2018*.

**COURT MASTER**